

1	2	3	4	5
Natural Gas	23882.68	50154.78	49832.89	29743.60
Diesel	509.71	260.71	124.80	68.88
Naptha	701.58	52.96	0.86	0.00
TOTAL (Thermal)	229036.47	1037059.10	1072223.88	613559.86

\* Provisional based on Actual-Cum-Assessment

(b) The details of new Thermal Power Plants established during the last three years in the country is given below (as on 31.10.2019).

FY	Central Sector		State Sector		Private Sector		Total	
	No. of units	Cap. (MW)	No. of units	Cap. (MW)	No. of units	Cap. (MW)	No of units	Cap. (MW)
2017-18	5	3170	4	1760	12	3780	21	8710
2018-19	4	1960	5	2849	3	972	12	5781
2019-20 *	3	1980	2	2120	1	45	6	4145
TOTAL	12	7110	11	6729	16	4797	39	18636

\* Upto October, 2019

(c) As per section 7 of Electricity Act 2003, "Any generating company may establish, operate and maintain a generating station without obtaining a license under this act if it complies with the technical standards relating to connectivity with the grid". Therefore, any corporate body or individual can invest in Thermal Power Generation without seeking permission from the government.

#### Impact of UDAY scheme on States

‡304. SHRI MAHESH PODDAR: Will the Minister of POWER be pleased to state:

(a) the details of special financial aid (grant) provided to those States who participated in UDAY scheme, State-wise;

‡Original notice of the question was received in Hindi.

(b) whether it is a fact that participating States of UDAY scheme are expected to undergo certain improvement in areas like electricity, production, distribution, transmission, etc.; and

(c) if so, the details of improvements carried out by the States in above mentioned areas?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI RAJ KUMAR SINGH): (a) There is no provision for special financial aid (grants) to States under Ujwal Discom Assurance Yojana (UDAY) from the Government of India.

(b) Yes, Sir. UDAY is a scheme for financial turnaround of Power Distribution Companies (DISCOMs) with an objective to improve the operational & financial efficiency of the state DISCOMs. DISCOM for the purpose of this scheme may include combined generation, transmission and distribution undertakings.

(c) As a result of participation under UDAY, State Power Distribution Utilities have reported improvement which include, (i) Reduction in Aggregate Technical & Commercial (AT&C) losses from 20.81% in FY 2015-16 to 18.19% in FY 2018-19 (ii) Reduction in Average Cost of Supply (ACS) - Average Revenue Realised (ARR) gap from 60 paise per unit in FY 2015-16 to 27 paise per unit in FY 2018-19.

#### **Electrification and allocation of funds for Bihar**

†305. SHRI AHMAD ASHFAQUE KARIM: Will the Minister of POWER be pleased to state:

(a) the quantum of funds allocated by Government of India for the electrification in the villages of State of Bihar during the last three years;

(b) the number of villages of Bihar where the electrification has been completed and by when the villages deprived of electrification are planned to be electrified; and

(c) the district-wise details of the electrification done in Bihar?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI RAJ KUMAR SINGH): (a) No upfront allocation of funds is made to any State under Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY). Funds are only released against sanctioned projects in installments based on the reported utilisation of amount of the previous installment(s) and fulfillment of stipulated conditionalities.

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†Original notice of the question was received in Hindi.